

MR. SPEAKER : This question is about improvement of industrial relations. Your question does not arise.

SHRI DAMODAR PANDEY : He said that the majority union is not responding to the appeal of management to improve relations. It is for political reasons that they have not responded ?

SHRI SHAHNAWAZ KHAN : I can't say anything about it

SHRI DINEN BHATTACHARYYA : Is it a fact that the recognised union a long time back has submitted a memorandum with positive suggestion regarding certain working conditions in Durgapur steel plant ? If so, has Government given any thought to it, especially the point they raised about unnecessary interference of the industrial security force which is creating much disturbance in the steel plant ?

MR. SPEAKER : Please try to make it the question only.

SHRI DINEN BHATTACHARYYA : They have submitted memorandum with positive suggestions.

SHRI SHAHNAWAZ KHAN : All positive suggestions by the recognised as well as unrecognised unions are given very careful consideration. The industrial security force may be acting as an irritant, but the hon. Member knows the working conditions there, and I am afraid the management cannot do much in the matter.

SHRI DINEN BHATTACHARYYA : Why does he not withdraw it ?

SHRI INDRAJIT GUPTA : Why keep irritants there ?

SHRI SAMAR MUKHERJEE : May I ask a question ?...

MR. SPEAKER : One Member from his party has already asked a question.

SHRI SAMAR MUKHERJEE : Durgapur is a very serious problem. In view of the importance of Durgapur, I may be permitted to ask a question.

SHRI DINEN BHATTACHARYYA : We do not agree to this that during the Question Hour, only one Member from one party will ask a supplementary question. That has never been the practice here. That should not be the practice here.

MR. SPEAKER : This is the practice that we have been following. Unless there is none to ask supplementary questions from the other side, we do not permit more than one Member from a party to ask supplementary questions. If there is none to ask questions from the other side, then we may allow the next immediate supplementary question to be put by a Member from the same party. We have spent a lot of time on this already.

Mobile Soil Testing Laboratories

+

*997. **SHRI A. K. GOPALAN :**
SHRIMATI BHARGAVI THAN-
KAPPAN :

Will the Minister of AGRICULTURE be pleased to state :

(a) whether Government are considering a scheme for the establishment of Mobile Soil Testing Laboratories as a centrally-sponsored scheme and propose to approve the scheme for implementation during 1971-72 ; and

(b) if so, the pattern of assistance for the scheme ?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI SHER SINGH) : (a) The Government of India initiated a scheme of Mobile Soil Testing Laboratories as a Centrally Sponsored Scheme in 1968. The scheme is being implemented in 1971-72.

(b) The Government of India are meeting 100% cost of the Mobile Soil Testing Laboratories to be supplied to the State Governments. The operational cost including the expenditure on staff, necessary chemicals, reagents, repairs and maintenance etc. of the laboratories will, however, be borne by the State Governments.

SHRI A. K. GOPALAN : Is it a fact that the Government of India informed the

State Government on 24th June, 1961 that a scheme for the establishment of a mobile testing laboratory had been approved by them, that is, a Centrally Sponsored Scheme and that the mobile soil testing laboratories at Trivandrum, Alleppey and Pattambi would be allotted to the State, and if so, may I know what the position is today ?

SHRI SHER SINGH : So far, we have been able to supply these mobile soil testing laboratories or units to ten States, namely UP, Haryana, Punjab, Rajasthan, Gujarat, Bihar, West Bengal, Andhra Pradesh, Tamil Nadu and Mysore, and two more vans are now ready for the States of Assam and Maharashtra. 11 more will be ready soon and they will be supplied to the other States.

SHRI A. K. GOPALAN : My question was whether in 1968 the Central Government wrote to the State Government that they had approved the scheme so far as three places in the State were concerned.

SHRI SHER SINGH : We approved of the scheme in 1969 and we are implementing it in 1971-72. The fabrication of the vans and getting all the equipment etc. took unnecessarily long time in the DGS&D because of certain procedural delays. It is only now that we have been able to get these vans and we are supplying these vans to those States which are doing a lot of work in agriculture. We shall be slowly supplying them to the other States also. In all, we shall have about 34. 10 have already been supplied ; two will be supplied very soon ; 11 are under fabrication. More will be fabricated in 1971-72, and I think we shall be supplying all these 34 units.

SHRI A. K. GOPALAN : What is the form of assistance for the scheme ?

SHRI SHER SINGH : 100 per cent of the cost of the equipment and vans will be given by the Central Government. This will be Rs. 1.25 lakhs per unit, and this will be given by the Union Government. The cost of maintenance, operational costs etc. which will be about Rs. 30,000 per year will be met by the State Governments.

SHRI D. BASUMATARI : In the course of the reply, Assam was left out. Has

the Assam Government made a demand for a testing van ?

SHRI SHER SINGH : Yes. We supplied one van to Assam.

SHRI MD. JAMILURRAHMAN : How many soil testing units are there in Bihar ?

SHRI SHER SINGH : We have already supplied one van to Bihar.

SHRI LAKSHMINARAYANAN : As soil testing is closely connected with the supply of fertiliser, will Government insist on the Fertiliser Corporation and fertiliser dealers taking up this work of soil testing so that after that the correct dosage of the correct fertiliser could be given to the agriculturists ?

SHRI SHER SINGH : Soil testing is done by these laboratories. They will also recommend the type of fertilisers to be used for the type of soil tested by them.

Soviet Assistance to Kerala for production of Trawlers for Deep-Sea Fishing

*999 **SHRI C. K. CHANDRAPPAN :** Will the Minister of AGRICULTURE be pleased to state :

(a) whether the Soviet Union had offered to Kerala big financial assistance for the setting up of factories to produce trawlers and other equipments for deep-sea fishing with a view to promote the fisheries industry there in 1966 ;

(b) If so, the main features of the proposal ; and

(c) whether the Kerala Government is allowed now to receive the aid from the USSR ?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI SHER SINGH) : (a) No offer of assistance for construction of a boat building yard in Kerala has been received either in 1966 or subsequently.

(b) and (c). Do not arise.

SHRI C. K. CHANDRAPPAN : I seek your protection first.